

Robbery in Anantnag branch Punjab National Bank, Srinagar

2841. SHRI MUHAMMED SHERIFF:
SHRI SUKHDEO PRASAD
VERMA:

Will the Minister of FINANCE be pleased to state:

(a) whether any robbery took place in the Anantnag Branch of the Punjab National Bank in Jammu and Kashmir on the 5th November, 1973;

(b) whether any enquiry was held in the matter; and

(c) if so, the outcome thereof?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) to (c). The Punjab National Bank has reported that, on the night of the 4th November 1973, a burglary took place at its Anantnag Branch and the matter was reported to the police. The police investigations are continuing.

Scheme for overall promotion of Sea Food Export

2842. SHRI C. JANARDHANAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have sanctioned a Rs. 26 crore scheme for the overall promotion of sea food exports during the Fifth Plan ; and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) The Marine Products Export Development Authority, Cochin has submitted a scheme for an outlay of Rs. 26.92 crores for the overall promotion of sea food exports during the Fifth Plan. The sanctioned outlay under the Plan will be available only after the Fifth Plan Document is finally approved.

(b) The scheme submitted by the Marine Products Export Development

Authority inter alia includes the setting up of model fish processing plant, market and product research and market development.

Misuse of Bank Loans by Black Marketeers

2843. SHRI C. JANARDHANAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the fact that the bank loans are being misused by black marketeers and hoarders; and

(b) if so, the measures taken to prevent this?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) to (b). Bank credit for sensitive commodities is subject to rigorous selective credit controls administered by the Reserve Bank of India, the main objective of these controls being prevention of hoarding of sensitive commodities. These control measures have been further tightened by the Reserve Bank of India in the context of the credit policy for the 1973-74 busy season announced on the 16th November, 1973.

Expansion of larger houses to combat Inflation

2844. SHRI PURUSHOTTAM KAKODKAR:
SHRI K. LAKKAPPA:

Will the Minister of FINANCE be pleased to state:

(a) whether leading economists of the country have urged Government to relax the present restrictions on the expansion of 'the larger houses' to combat inflation;

(b) whether they have made any suggestion; and

(c) if so, what?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) to (c). Dr. V. K. R. V. Rao and other economists in their recent publication "In-